

[Mr. Deputy-Speaker]

when I am on my legs the hon. Member ought not to speak.

The question is:

"That leave be granted to introduce a Bill to regulate the grant of ordinary pension, disability pension, family pension and special pension to military personnel."

*The motion was adopted.*

**Dr. N. B. Khare:** I introduce the Bill.

---

TITLES AND GIFTS FROM FOREIGN STATES (PENALTY FOR ACCEPTANCE) BILL

**Shri C. R. Narasimhan** (Krishnagiri): I beg to move for leave to introduce a Bill to provide for penalties for acceptance of titles and gifts from foreign States.

Some Hon. Members: No.

**Mr. Deputy-Speaker:** It is opposed. I am not giving leave now. It is not that hon. Members have no right to move. But I am not exercising the discretion to supersede the others and allow a motion today.

---

**Mr. Deputy-Speaker:** No. 35—the hon. Member is absent. No. 36 is barred.

---

INDIAN LIVESTOCK IMPROVEMENT BILL

**Shri Jhulan Sinha** (Saran North): I beg to move for leave to introduce a Bill to provide for the improvement of livestock in India.

**Mr. Deputy-Speaker:** The question is:

"That leave be granted to introduce a Bill to provide for the improvement of livestock in India."

*The motion was adopted.*

**Shri Jhulan Sinha:** I introduce the Bill.

---

**Mr. Deputy-Speaker:** No. 38 is barred. No. 39.

**The Minister of Home Affairs and States (Dr. Katju):** I oppose it because it is to amend the Constitution.

**Mr. Deputy-Speaker:** It is opposed. Nos. 40, 41, and 42 are barred. No. 43—the hon. Member is absent. No. 44 is barred.

---

RESTRAINT OF DOWRY BILL

**Shrimati Renu Chakravartty** (Basirhat): I beg to move for leave to introduce a Bill to provide for restraining the taking or giving of dowry in connection with marriages and for matters incidental thereto.

**Mr. Deputy-Speaker:** The question is:

"That leave be granted to introduce a Bill to provide for restraining the taking or giving of dowry in connection with marriages and for matters incidental thereto."

*The motion was adopted.*

**Shrimati Renu Chakravartty:** I introduce the Bill.

---

INDIAN RAILWAYS (AMENDMENT) BILL

**The Deputy Minister of Railways and Transport (Shri Alagesan):** Sir, I oppose it because the Government are themselves bringing a Bill.

**Shri Nambiar** (Mayuram): What is the Government Bill, may we know? It should not be opposition for opposition's sake.

**Mr. Deputy-Speaker:** I allowed an opportunity. They say they are bringing a comprehensive Bill.

Then Nos. 47 and 48 are barred.